



TEA BOARD

14, BIPLABI TRAILOKYA MAHARAJ SARANI
Kolkata - 700 001

Website : <https://teaboard.gov.in>

Tel : 033-2235 1331

E-Mail : secretary.tbi-wb@gov.in

Extn.: 278

Ref. No. 11(2)/LC/Misc. Issues/WL/2021/554

Dated: 20.06.2023

CIRCULAR

Sub: Implementation of application fee for amendment of Registration-Cum-Membership Certificate (RCMC)

It is informed that modification module for amendment of Registration-Cum-Membership Certificate has been implemented in DGFT portal with application fee of Rs. 1180/- (Rs. 1000/- plus applicable GST).

Provision has been made for amendment of existing eRCMC subject to incorporation of such amendment in the Certificate of IEC issued by DGFT and Exporter license issued by Tea Board.

Accordingly, applicant possessing Registration-Cum-Membership Certificate (RCMC) may apply through the online portal <https://www.dgft.gov.in> for amendment in the existing Registration-Cum-Membership Certificate (RCMC) as per requirement.

R. Naskar

(Rajanigandha Seal Naskar)
Controller of Licensing

Distribution:

1	All Tea Producers' Associations	For kind information
2	All Buyers' Associations	
3	All Exporters' Associations	
4	Executive Director, Tea Board, Guwahati	
5	Executive Director, Tea Board, Coonoor	
6	Deputy Director, Tea Board, Siliguri	
7	In-charge, Tea Board, Palampur	